

Governments are the competent authorities to deal with the mobs who indulge in hooliganism, attacking railway premises and trains and destroying railway property. This matter was discussed by the Minister for Railways with the Chief Ministers at New Delhi on 20th July, 1966 and with the Chief Secretaries by the Chairman, Railway Board on 19th July, 1966, who assured that the Railways will be given full protection against miscreants and hooliganism in respect of life and property of passengers, railway employees and railway property.

Consumer Industries

*116. **Shri Daji:** Will the Minister of Industry be pleased to state:

(a) whether Government have any plan to enter the field of consumer industries in a big way during the Fourth Five Year Plan;

(b) if so, the main features thereof;

(c) the consumer industries proposed to be started by Government during the Fourth Five Year Plan; and

(d) the estimated cost of the plan?

The Minister of Industry (Shri D. Sanjivayya): (a) to (d). The Draft Outline of the Fourth Five Year Plan which has been presented in the Parliament gives the broad details of the programme in the Central public sector for the development of consumer goods industries. It is estimated that the investment in the public sector, including State sector, in the development of consumer goods industries will be of the order of Rs. 82 crores (excluding paper and cement) during the Fourth Plan period. The programme in the State sector is yet to be finalised. The main fields in which investments in the public sector are envisaged in the field of consumer goods industries

are drugs and pharmaceuticals, textiles, salt, paper and cement.

Accident at Bombay V.T.

*117. **Shri Bagri:**
Shri Yashpal Singh:
Shri Ram Sewak Yadav:
Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:
Shri Onkar Lal Berwa:
Shri Basumatari:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a local train rammmed against the buffers at Bombay V.T., on the 16th September, 1966;

(b) if so, the number of persons injured and killed as a result thereof; and

(c) the loss caused to the Railways due to this accident?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) The accident occurred on 17-9-66.

(b) As a result of the accident no one was killed. However, 5 persons sustained injuries.

(c) The cost of damage to railway property was estimated at approximately Rs. 33,000/-.

Export of Biscuits to Nepal

*118. **Shri Shree Narayan Das:**
Shri B. K. Das:
Dr. M. M. Das:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Surendra Pal Singh:
Shri Mohammad Elias:
Shri Maniyangadan:
Shri Bibhuti Mishra:

Will the Minister of Commerce be pleased to state:

(a) whether the attention of Government has been drawn to the fact